

126
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C, P.No. 838/2011

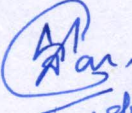
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th December 2017, 10.30 A.M

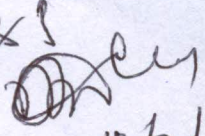
Name of the Company	Dr. Pramod Kanoi & Ors.-Vs-Anudarsh Properties (P) Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Asup Nath Bhattacharyya.
Amritalal Chatterjee
Aiman Abdulrah.
Gayani Das
Sankar Ghose

for Petitioners.


18/12/17.

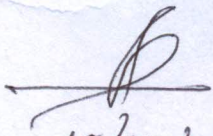
Deepnath Roy Choudhury
Prosenjit Roy, Adv.

for R4 & 5

18/12/17

A. P. Gomes
Adv for R 6

A. P. Gomes
Adv
18/12/17

K. N. Jana
Shamnak Mita } Advs for
25-3


18/12/2017.

P. T. O.

ORDER

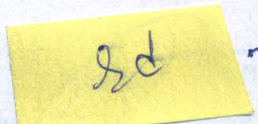
Ld. Counsel for the petitioner and the respondent nos. 1 to 6 are present.

List it on 31/01/2018.



Jd

(Jinan K.R.)
Member (J)



V.P.Singh

(V.P.Singh)
Member (J)